an effective infrastructure for Standardisation, Testing and Quality Control (STQC), the Department of Electronics, STQC Directorate have already set up/promoted 4 Electronics Regional Test Laboratories (ERTLs), one Centre for Reliability and 15 Electronics Test & Development Centres (ETDCs) located at various places in the country. These Laboratories / Centres have been equipped with modern/sophisticated test and calibration facilities for testing the ele"tronic products as per requirements of both domestic and export markets.

- (b) and (c) No specific complaint in this regard has been received in the Department of Electronics.
- (d) At present, the testing of electronic products for quality is voluntary except in cases where major users like Department of Telecommunication, Department of Space and the Ministry of Defence insist on Quality Certificate mainly from their departmental laboratories. The testing facilities available at Electronics Regional Laboratories/Electronics Test and Development Centres (ERTLs/ETDCs) can be made use for different types of Quality Certificates. Recently, a quality certification scheme for consumer products such as TV sets and Personal Computers has been introduced by Bureau of Indian Standards (BIS) and Department of Electronics, Standardisation Testing & Quality Control (STQC) Directo-

Under the Consumer Protection Act, 1986. a three-tier quasi-judicial ma-cdinery at district, State and national levels for redressal of consumer grievances has been set up. A Consumer Interface Cell is also operating in the Department of Electronics which takes up the complaints from consumer directly with the manufacturers of consumer electronic items.

Thr»e Indian Laboratories viz. E^c-tronir; Resrional Test Laboratories locat 1 at Delhi, Calcutta and Bombay set up under the Department of Electronics have been authorised by International Electro-technical Commission for Quality Assessment of Electronics Components " (IEQC). Geneva as Independent Test Laboratories (ITLs) which can test and certify electronic components for export to 24 Member countries including USA, USSR, Japan,, South Korea, FRG, UK and other European countries.

I Delinking Indian Olympic Association from politicians

- 3141. DR. NARREDDY THULASI REDDY: Will the PRIME MINISTER be pleased to state:
- (a) whether there is any proposal under Government's consideration to delink the Indian Olympic Association from politicians;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) No, Sir.

The Indian Olympic Association is an independent and autonomous body, being a Society registered under the Registration of Societies Act.

(b) and (c) Do not arise.

Making social service compulsory for getting Government jobs

- 3142. DR. NAHREDDY THULASI REDDY: Will the PRIME MINISTER be pleased to state:
- (a) whether there is any proposal under Government's consideration to make social service compulsory for getting Government jobs;
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE PRIME MINISTER AND MINISTER OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS